

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008(Pt.)/ 1083 /A

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Joint Registrar,  
Gauhati High Court,  
Itanagar Permanent Bench,  
Yupia, Arunachal Pradesh.

Dated Guwahati, 19<sup>th</sup> February, 2025.

Sub:- **Casual leave.**

Ref:- No. HC (IB)-VIG/01/2025/21-25 Dated the 12<sup>th</sup> February, 2025.

Sir,

With reference to the above, I am directed to inform you that Shri Yomge Ado, Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar has been granted **casual leave from 12.02.2025 to 14.02.2025, along with station leave permission, w.e.f. 12.02.2025 to 16.02.2025.** A senior Officer available at the station shall remain in charge of his office during his absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-21/2008(Pt.)/1084-1085 /A, dated 19.2.25**

Copy to:

1. Shri Yomge Ado, Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar.
2. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

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